

OA 248/06
Dated 11.7.2008

None for the applicant.
Shri R.K. Choubey, Id. counsel for the respondents.

ORDER [ORAL]

It seems on the last date 16th May, 2008, the applicant was not present. Today also none appears on behalf of the applicant to press this application. Shri R.K. Choubey, Id. ASC appears on behalf of the respondents to say that he has been newly appointed to defend this case as the term of Shri A.K. Mishra has expired. He submits that since the applicant is not attending the court, therefore, this case should be dismissed for default. Accordingly, this case is dismissed for default. *Non prosecution*

[Amit Kushari] M[A]

mps.